GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO.: 894 (To be answered on the 7th February 2019)

TAXING GLOBAL AIR TICKETS

894. SHRI RAM CHARITRA NISHAD

Will the Minister of CIVIL AVIATION नागर विमानन मंत्री

be pleased to state:-

- (a) whether it is a fact that according to International Air Transport Association (IATA), India is flouting laws by taxing global air tickets;
- (b) if so, the details thereof;
- (c) whether India has been asked to facilitate worldwide connectivity growth; and
- (d) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION नागर विमानन मंत्रातरा में राज्य मंत्री

(Shri Jayant Sinha)

- (a) & (b): Taxation on global air tickets is as per the prevalent laws in India.
- (c) & (d): The growth in worldwide connectivity is based on the bilateral Air Services Arrangement between the two countries and commercial judgement and route viability of the airline operators.